

Ltd. for setting up a project at Jejuri in Pune (Maharashtra) with a capacity of 1,50,000 M.T. p.a. to manufacture continuously cast steel round billets. The profitability of such projects is assessed by the financial institutions before sanction of financial assistance.

FERA Violation

1428. SHRI KAILASH MEHGWAL: SHRI ASHOK ANAND RAO DESHMUKH:

Will the Minister of FINANCE be pleased to state:

(a) the details of the business houses alleged to have violated the provisions of FERA during the last three years, year-wise;

(b) the specific charges against each of them; and

(c) the progress of the enquiry, investigation, etc. in each case?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (c) Information is being collected and will be laid on the Table of the House.

Grant of Mining Lease in 1989

1429. SHRI PRAKASH BAPU VASANTRAO PATIL: Will the Minister of STEEL AND MINES be pleased to state:

(a) the number of mining leases granted by Government during 1989, till now, State-wise;

(b) the number of applications still pending with Government for want of clearance from environmental angle upto 31 July, 90; and

(c) by what time these pending applications are likely to be cleared?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) to (c) The information is being collected and will be laid on the Table of the House.

Proposal to set up separate Tourist Police Force

1430. SHRI SRIKANTA DATTA NARASIMHA RAJA WADIYAR: Will the Minister of TOURISM be pleased to state:

(a) whether Government have a proposal to set up separate tourist police force;

(b) whether the funds would be provided by Union Government to the State Government to bear the expenses of setting up the police force exclusively for tourists; and

(c) if not, the details of the proposal of Government in that regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTRY OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYAPAL MALIK): (a) No.

(b) and (c) Delhi Police have recently introduced a skeleton police force to assist tourists at important centres, like the airports, railway stations, bus terminus out of their own funds and staff. However, there is no proposal as such for the creation of a separate tourists police force funded by the Ministry of Tourism.

[Translation]

Film on Life of Shyamji Krishna Verma

1431. PROF. RASA SINGH RAWAT: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether any film documentary relating to the life of Shyamji Krishna Verma, a great revolutionary has been made with the permission of government;

(b) if so, the reasons for delay in its release so far;

(c) the names of the great revolutionaries on whose lives films documentaries have been made so far; and

(d) the occasions on which these films are shown and whether Government propose to telecast these films on Television?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) No, Sir.

(b) Question does not arise.

(c) As per the statement given below.

(d) These films are generally shown or telecast on Doordarshan when there is such occasion, as example, birth/death anniversary of the concerned national leader/freedom fighter or the date of any particular event in which a particular national leader or freedom fighter was involved.

STATEMENT

1. BHAGAT SINGH -- 1970
2. BAGHA JATIN — 1977
(JATINDRANATH MUKHERJEE)
3. A SONG FOR BIRSA — 1981
(SENAPATI BAPAT)
4. CHANDRASHEKHAR AZAD — 1983
5. VEER SAVARKAR — 1983
6. BABA JUSSA SINGH AHLUWALIA — 1985

[English]

Fraud in Central Bank of India

1432. SHRI SANAT KUMAR MANDAL: Will the Minister of FINANCE be pleased to state:

(a) whether the Central Bank of India was defrauded by about Rs. 47 lakhs through fake demand drafts;

(b) if so, the modus operandi of the fraud;

(c) whether the culprits have been apprehended and if not, the reasons therefor; and

(d) the preventive measures being taken to countenance such situations arising in other nationalised banks also?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b) Central Bank of India has reported that 5 forged Demand Drafts were presented and paid at 2 of their offices at Calcutta amounting to Rs. 47.06 lacs. 2 more forged Drafts were paid at their Sholapur branch amounting to Rs. 11.74 lacs. An MICR Demand Draft book containing 50 leaves has been found stolen from the stock at Girgaum branch, Bombay. Making use of these Draft leaves, the culprits prepared Demand Drafts favouring fictitious firms drawn on Calcutta and Sholapur branches of the Bank.

(c) The Bank has filed First Information Reports at all the centres mentioned above. Internal investigation has been taken up to find out staff lapses.

(d) RBI had advised commercial banks vide their circular dated 1-10-1977 that bank draft forms should be treated as security item and kept in the custody of authorised supervising officials. Banks are expected to adhere to the procedure laid down for prevention of such frauds.

Functioning of HPT and LPT in Kerala

1433. SHRI MULLAPPALLY RAMACHANDRAN:

SHRI P.C. THOMAS:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of high power and low power T.V. transmitters functioning in Kerala;

(b) whether Government propose to set up any more low or high power T. V. transmitters in Kerala;

(c) if so, the details thereof;